

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA. 350/638/2017

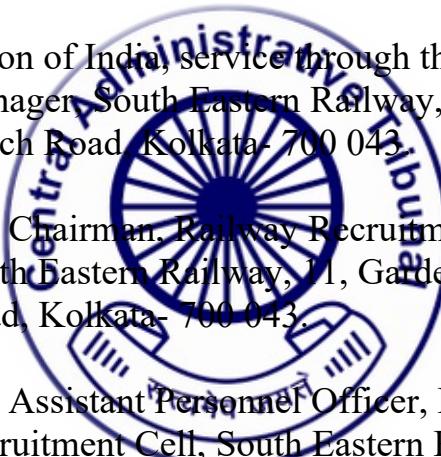
Date of Order: 25.06.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Shri Bipin Kumar Mandal, son of Dasu
Mandal, aged about 25 years, unemployed
youth, residing at Vill & P.O. Bakiya Diyara,
P.S. Pirpainti, via –Pirpainti, Dist- Bhagalpur,
State of Bihar, Pin- 813209 and Written
Exam. Roll No. 3224184.

.....Applicant.

-versus-



1. Union of India, service through the General Manager, South Eastern Railway, 11, Garden Reach Road, Kolkata- 700 043
2. The Chairman, Railway Recruitment Cell, South Eastern Railway, 11, Garden Reach Road, Kolkata- 700 043.
3. The Assistant Personnel Officer, Railway Recruitment Cell, South Eastern Railway, 11, Garden Reach Road, Kolkata- 700 043.

.....Respondents.

For the Applicant : Mr. J. R. Das, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Mr. J. R. Das, 1d. Counsel for applicant submits that the applicant does not want to pursue the matter any further as his grievances have already been redressed.

2. Accordingly, OA is dismissed as being not pressed.

(Bidisha Banerjee)
Member (J)

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